

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI

ORDER

A '**KAVYA GOSTHI**' is scheduled to be organized on 12.08.2024 on the auspicious occasion of forthcoming **Independence Day**. In view thereof, the following officials of Central District are hereby directed to report to the Chairperson "**Sub-Committee for organizing Kavya Gosthi**" on 12.08.2024 as mentioned below.

S. NO.	OFFICIAL'S DETAILS	PRESENT POSTING	DATE, TIME AND VENUE
1.	SURENDER KUMAR, PEON EC: 91075	R & I BRANCH	12.08.2024 (Monday) Room No.135, Conference Hall, Tis Hazari Court Complex, Delhi At 04:00 PM sharp.
2.	NANDAN SINGH, PEON EC: 11058	CMM OFFICE	
3.	SUNITA DUA, PEON EC: 43933693	NAZARAT BRANCH	
4.	MILAP SINGH, CIVIL NAZIR EC: 91513	NAZARAT BRANCH	
5.	CHARAN SINGH, PEON EC: 97096573 / 11506	BMC CELL AND RECORD ROOM (SESSIONS)	
6.	YASHWANT LAL, PEON EC: 46385018	LAC BRANCH	
7.	VIKRAM PARSAD, PEON EC: 38588845	PURCHASE CELL	
8.	ASHISH GAHLOT, PEON EC: 14041117	JUDICIAL BRANCH	
9.	SHIBBAN SINGH, PROCESS SERVER EC: 91501	NAZARAT BRANCH	
10.	MANISH KUMAR MEENA, PEON EC: 64369162	FACILITATION CENTRE	
11.	JAIDEV, PEON EC: 73404626 / 11089	RECRUITMENT CELL	
12.	GAURAV SHARMA, PEON EC: 90527/21139428	DIGITIZATION CELL	
13.	DEEPAK KUMAR, PEON EC: 55136568	ADMIN. BRANCH-II	
14.	NARESH RAI, PEON EC: 10840	ADMIN. BRANCH-I	
15.	RITU RAJ, PEON EC: 37146143	ADMIN. BRANCH-III	
16.	SHEETAL W/O LATE SH AMIT KUMAR, PEON NEWLY APPOINTED	OFFICE POOL, ADMIN BRANCH-III	
17.	VIJAY, PEON EC: 79025407	OFFICE POOL, ADMIN BRANCH-III	

18.	SACHIN KUMAR, PEON EC: 36502362	OFFICE POOL, ADMIN BRANCH-III	
19.	SUMANT, PEON EC: 97844745	OFFICE POOL, ADMIN BRANCH-III	
20.	AMIT, PEON EC: 1605180	OFFICE POOL, ADMIN BRANCH-III	

Note:

1. The above mentioned officials are hereby directed to attend the above said function without failure and give their cooperation in the function.
2. Non-compliance of this order shall be considered deliberate insubordination and disciplinary action shall be taken against the officials, as per rule.

(SANJAY GARG-I)

Principal District & Sessions Judge (HQs), Delhi

No. 45977-46014 Admn.III/Central/2024

Dated 08 AUG 2024

Copy forwarded for information and necessary action to :

1. The Chairperson, Central Hindi Implementation Committee, District Courts, Delhi.
2. The Nodal Officer, Central Hindi Implementation Committee, District Courts, Delhi.
3. The Officer-in-Charge concerned & ACJ, Central, THC, with the request to relieve the aforementioned officials on designated date and time.
4. Personal Office of the undersigned.
5. LAYERS Seat, Central, THC- for uploading the order on Layers.
6. Website Committee- for uploading the order on website.
7. The Dealing Official, Personal File, Administration Branch-III, Central, Tis Hazari Courts, Delhi.
8. Official Concerned.

Principal District & Sessions Judge (HQs), Delhi